

FISCHER CHEMIC LIMITED

(Corporate Identification No. L86900MH1993PLC288371)

("FCL"/ "TARGET COMPANY" / "TC")

Registered Office: 104, First Floor Raghuleela Mega Mall, Behind Poisar Depot, Kandivali West, Mumbai, Maharashtra, 400067; Phone No.: +91- 8655550209;

Email id: fischerchemicltd@gmail.com; Website: www.fischerchemic.in

Open offer for acquisition of 1,43,00,000 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company by Time Medical International Ventures Pte Ltd (Acquirer-1), Mr. Shankar Varadharajan (Acquirer-2) and Mr. Ravindran Govindan (Acquirer-3) (hereinafter collectively referred to as "Acquirers")

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 22nd December, 2023.

- Name of the Target Company : Fischer Chemic Limited
- Name of the Acquirers : Time Medical International Ventures Pte Ltd (Acquirer-1), Mr. Shankar Varadharajan (Acquirer-2) and Mr. Ravindran Govindan (Acquirer-3)
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the officer : Adroit Corporate Services Private Limited
- Offer details
 - Date of Opening of the Offer : Friday, 22nd March, 2024
 - Date of the Closing of the offer : Monday, 08th April, 2024
- Date of Payment of Consideration : Tuesday, 16th April, 2024
- Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 12 per Equity Share		Rs. 12 per Equity Share
7.2.	Aggregate number of Shares tendered	1,43,00,000		10
7.3.	Aggregate number of Shares accepted	1,43,00,000		5
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,716.00 Lacs		Rs. 60
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) and Preferential Allotment - Number % Fully Diluted Equity Share Capital	4,00,76,260 (74.91%)		4,00,76,260 (74.91%)
7.7.	Shares Acquired by way of Open offer - Number % Fully Diluted Equity Share Capital	1,43,00,000 (26.00%)		5 (0.00%)
7.8.	Shares Acquired after detailed Public Statement - Number of Shares acquired - Price of the shares acquired % of the shares acquired	Not Applicable		Not Applicable
7.9.	Post offer Shareholding of Acquirers - Number % Fully Diluted Equity Share Capital	5,43,76,260 (98.87%)		4,00,76,265 (72.87%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders - Number % Fully Diluted Equity Share Capital	Pre Offer 25,00,000 (100.00%)	Post Offer 6,23,740 (1.13%)*	Pre Offer 25,00,000 (100.00%) Post offer 1,49,23,735 (27.13%)*

*Computed as a %age of Expanded Equity & Voting Share Capital.

Note: Issue of 15,00,000 warrants convertible into equity shares was approved by Shareholders of the Target Company at extra ordinary general meeting dated January 13, 2024. As on date, out of issued 15,00,000 warrants convertible into equity shares, Board of Directors of the Target Company has allotted only 10,50,000 convertible warrants at their Board meeting held on January 25, 2024. Also, Name of the Target Company has been changed to Fischer Medical Ventures Limited with effect from 26th March, 2024 and same is updated with Registrar of Companies however on BSE it is not yet updated.

- The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 26.02.2024.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078 Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai
Date: April 16, 2024